

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :02-07-2024

Date : 02.07.2024									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	55662/ 2024	02.07.2 024	BLAPL- 4142/20 24	S.K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01		(Se at No-)
2	55663/ 2024	02.07.2 024	BLAPL- 6198/20 24	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	BAIL- 2	(Se at No- 9)
3	55664/ 2024	02.07.2 024	BLAPL- 898/202 4	B BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-06-26	BAIL- 2	(Se at No- 12)
4	55671/ 2024	02.07.2 024	WPC (OAC) - 3759/20 17	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-06-24	OA Branc h	(Se at No- 1)
5	55672/ 2024	02.07.2 024	WP (C) - 16234/2 013	S K BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-05-01	WRIT BRANC H-2	(Se at No- 9)
6	55673/ 2024	02.07.2 024	BLAPL- 2914/20 24	P JENA	C.O.	COURT NO. 11	Order Dtd. 2024-04-04		(Se at No- 9)
7	55674/ 2024	02.07.2 024	WP (C) - 6424/20 20	S K BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-05-15	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
8	55675/ 2024	02.07.2 024	WP (C) - 6430/20 20	S K BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-05-08	WRIT BRANC H	(Se at No-

									(DIVISION BENCH -2)	114)
9	55676/2024	02.07.2024	WP (C) - 15218/2023	M NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-05-15	WRIT BRANCH-2	(Seat No-7)	
10	55677/2024	02.07.2024	WPC (OA) - 1218/2019	MAHADEV BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-06-28	OA Branch	(Seat No-1)	
11	55678/2024	02.07.2024	EXP-2/2023	S M	C.O.	DR (J)	Order Dtd. 2024-09-04		(Seat No-1)	
12	55679/2024	02.07.2024	WP (C) - 15409/2024	M R SAHOO	C.O.	DR (J)	Order Dtd. 2024-07-01	WRIT BRANCH-2	(Seat No-7)	
13	55680/2024	02.07.2024	CRLMP-104/2014	M NAYAK	C.O.	DR (J)	Order Dtd. 2023-02-16	WRIT BRANCH-4	(Seat No-46)	
14	55681/2024	02.07.2024	WP (C) - 15407/2024	M R SAHOO	C.O.	DR (J)	Order Dtd. 2024-07-01	WRIT BRANCH-2	(Seat No-7)	
15	55682/2024	02.07.2024	WP (C) - 9032/2012	M DAS	C.O.	DR (J)	Order Dtd. 2015-10-30		(Seat No-7)	
16	55683/2024	02.07.2024	WP (C) - 15406/2024	M R SAHOO	C.O.	DR (J)	Order Dtd. 2024-07-01	WRIT BRANCH-2	(Seat No-7)	
17	55684/2024	02.07.2024	WP (C) - 15402/2024	M R SAHOO	C.O.	DR (J)	Order Dtd. 2024-07-01	WRIT BRANCH-2	(Seat No-7)	
18	55686/2024	02.07.2024	WP (C) - 15499/2024	SUMIT SATPATHY	C.O.	DR (J)	Order Dtd. 2024-07-01	WRIT BRANCH-2	(Seat No-7)	
19	55687/2024	02.07.2024	WP (C) - 15447/2024	M R SAHOO	C.O.	DR (J)	Order Dtd. 2024-07-01	WRIT BRANCH-2	(Seat No-7)	
20	55688/2024	02.07.2024	WP (C) - 15448/2024	M R SAHOO	C.O.	DR (J)	Order Dtd. 2024-07-01	WRIT BRANCH-2	(Seat No-7)	

									7)
21	55691/ 2024	02.07.2 024	WP (C) - 15445/2 024	M R SAHOO	C.O.	DR (J)	Order Dtd. 2024-07-01	WRIT BRANC H-2	(Se at No- 7)
22	55693/ 2024	02.07.2 024	ABLAPL- 4880/20 24	K K NATH	C.O.	DR (J)	Order Dtd. 2024-05-17		(Se at No- 7)
23	55695/ 2024	02.07.2 024	WP (C) - 15479/2 024	M R BARIK	C.O.	DR (J)	Order Dtd. 2024-07-01	WRIT BRANC H-2	(Se at No- 7)
24	55698/ 2024	02.07.2 024	WP (C) - 15433/2 024	C R NAYAK	C.O.	DR (J)	Order Dtd. 2024-07-01	WRIT BRANC H-2	(Se at No- 7)
25	55700/ 2024	02.07.2 024	WP (C) - 33502/2 023	MANAS PATI	C.O.	DR (J)	Order Dtd. 2024-06-28	WRIT BRANC H-2	(Se at No- 50)
26	55702/ 2024	02.07.2 024	WA- 494/202 2	P.CH. DAS	C.O.	DR (J)	Order Dtd. 2024-06-26	WRIT APPEA L	(Se at No- 3)
27	55704/ 2024	02.07.2 024	WA- 662/202 4	S.S.BISWAL	C.O.	DR (J)	Order Dtd. 2024-06-27	WRIT APPEA L	(Se at No- 4)
28	55706/ 2024	02.07.2 024	CONTC- 846/201 4	B.K. PATI	C.O.	DR (J)	Order Dtd. 2024-06-28	CONTE MPT	(Se at No- 4)
29	55708/ 2024	02.07.2 024	CONTC- 949/201 3	S. DASH	C.O.	DR (J)	Order Dtd. 2024-06-28	CONTE MPT	(Se at No- 4)
30	55710/ 2024	02.07.2 024	WP (C) - 168/202 0	B.K. PATI	C.O.	DR (J)	Order Dtd. 2020-01-27	WRIT BRANC H-1	(Se at No- 1)
31	55712/ 2024	02.07.2 024	CONTC- 717/201 6	G.C. SWAIN	C.O.	DR (J)	Order Dtd. 2024-06-28	CONTE MPT	(Se at No- 4)
32	55715/ 2024	02.07.2 024	CONTC- 9154/20 23	M/S.SANTOSH KU. MAHANTY, M.K.PARIDA, D.R.SENAPATI	C.O.	DR (J)	Order Dtd. 2024-06-28	CONTE MPT	(Se at No- 6)
33	55716/ 2024	02.07.2 024	CONTC- 9147/20	M/S.SANTOSH KU. MAHANTY,	C.O.	DR (J)	Order Dtd. 2024-06-28	CONTE MPT	(Se at

			23	M.K.PARIDA, D.R.SENAPATI					No-6)
34	55719/ 2024	02.07.2 024	CONTC- 9145/20 23	M/S.SANTOSH KU. MAHANTY, S.N.PARIDA	C.O.	DR (J)	Order Dtd. 2024-06-28	CONTE MPT	(Se at No- 6)
35	55720/ 2024	02.07.2 024	WP (C) - 10285/2 024	K.K. NATH	C.O.	DR (J)	Order Dtd. 2024-06-26	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
36	55721/ 2024	02.07.2 024	WP (C) - 10285/2 024	S. NAYAK	C.O.	DR (J)	Order Dtd. 2024-06-26	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
37	55740/ 2024	02.07.2 024	WPC (OAC) - 3304/20 16	H.K. MOHANTA	C.O.	DR (J)	Order Dtd. 2024-06-28	OA Branc h	(Se at No- 1)
38	55741/ 2024	02.07.2 024	WPC (OAC) - 1857/20 17	M/S DINESH KUMAR PANDA	C.O.	DR (J)	Order Dtd. 2024-06-28	OA Branc h	(Se at No- 1)
39	55742/ 2024	02.07.2 024	BLAPL- 2825/20 24	KEDAR CHANDRA SARANGI	C.O.	DR (J)	Order Dtd. 2024-07-01	BAIL- 1	(Se at No- 3)
40	55743/ 2024	02.07.2 024	BLAPL- 2886/20 24	D SAHOO	C.O.	DR (J)	Order Dtd. 2024-06-28	BAIL- 1	(Se at No- 2)
41	55744/ 2024	02.07.2 024	MACA- 215/202 2	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-01-12	MISC. APPEA L SEC.	(Se at No- 6)
42	55745/ 2024	02.07.2 024	FAO- 172/202 4	ANUPAM DASH	C.O.	COURT NO. 23	Order Dtd. 2024-07-26	MISC. APPEA L SEC.	(Se at No- 9)
43	55746/ 2024	02.07.2 024	FAO- 173/202 4	ANUPAM DASH	C.O.	COURT NO. 23	Order Dtd. 2024-07-26	MISC. APPEA L SEC.	(Se at No- 9)
44	55747/ 2024	02.07.2 024	FAO- 197/202 4	I.CH. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	MISC. APPEA L SEC.	(Se at No- 9)

45	55748/ 2024	02.07.2 024	FAO- 197/202 4	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	MISC. APPEA L SEC.	(Se at No- 9)
46	55749/ 2024	02.07.2 024	FAO- 234/202 4	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	MISC. APPEA L SEC.	(Se at No- 2)
47	55750/ 2024	02.07.2 024	FAO- 234/202 4	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	MISC. APPEA L SEC.	(Se at No- 2)
48	55751/ 2024	02.07.2 024	FAO- 506/202 2	P.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	MISC. APPEA L SEC.	(Se at No- 5)
49	55752/ 2024	02.07.2 024	FAO- 506/202 2	AKSHYANSHU SEKHAR NANDY	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	MISC. APPEA L SEC.	(Se at No- 5)
50	55753/ 2024	02.07.2 024	FAO- 250/202 4	S. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	MISC. APPEA L SEC.	(Se at No- 2)
51	55754/ 2024	02.07.2 024	FAO- 250/202 4	A.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	MISC. APPEA L SEC.	(Se at No- 2)
52	55755/ 2024	02.07.2 024	FAO- 253/202 4	A.K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	MISC. APPEA L SEC.	(Se at No- 2)
53	55756/ 2024	02.07.2 024	MACA- 210/202 2	SATYABHUSAN DAS	C.O.	COURT NO. 23	Order Dtd. 2023-01-12	MISC. APPEA L SEC.	(Se at No- 6)
54	55757/ 2024	02.07.2 024	WP (C) - 11119/2 024	L.D. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANC H-2	(Se at No- 7)
55	55758/ 2024	02.07.2 024	WP (C) - 10435/2 024	L. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANC H-1	(Se at No- 2)
56	55759/ 2024	02.07.2 024	WP (C) - 14412/2 024	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANC H-7	(Se at No- 5)
57	55760/ 2024	02.07.2 024	WP (C) - 14395/2 024	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANC H-6	(Se at No-

									36)
58	55761/2024	02.07.2024	WP (C) - 14409/2024	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANCH-7	(Seat No-5)
59	55762/2024	02.07.2024	WP (C) - 14405/2024	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANCH-7	(Seat No-5)
60	55763/2024	02.07.2024	WP (C) - 14403/2024	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANCH-7	(Seat No-5)
61	55764/2024	02.07.2024	WP (C) - 14399/2024	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANCH-6	(Seat No-36)
62	55765/2024	02.07.2024	WP (C) - 14392/2024	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANCH-6	(Seat No-36)
63	55766/2024	02.07.2024	WP (C) - 13040/2024	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANCH-8	(Seat No-43)
64	55767/2024	02.07.2024	BLAPL-6323/2024	B R MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-01		(Seat No-43)
65	55768/2024	02.07.2024	WP (C) - 13053/2024	S.K. PARDHAN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANCH-8	(Seat No-43)
66	55769/2024	02.07.2024	WP (C) - 12931/2024	S.K. PARDHAN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANCH-7	(Seat No-10)
67	55770/2024	02.07.2024	WP (C) - 12900/2024	S.K. PARDHAN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANCH-5	(Seat No-20)
68	55771/2024	02.07.2024	WP (C) - 12480/2024	D.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANCH-1	(Seat No-30)
69	55772/2024	02.07.2024	WP (C) - 11949/2024	M.R. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-09-10	WRIT BRANCH-4	(Seat No-27)
70	55773/2024	02.07.2024	WP (C) - 11845/2024	M.R. DASH	C.O.	COURT NO.	Order Dtd. 2024-09-10	WRIT BRANCH	(Seat

			024			23		H-2	No-8)
71	55774/2024	02.07.2024	WP (C) - 11152/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-10-07	WRIT BRANC H-2	(Se at No-7)
72	55775/2024	02.07.2024	WP (C) - 11082/2024	G. SUNDARA	C.O.	COURT NO. 23		WRIT BRANC H-1	(Se at No-3)
73	55776/2024	02.07.2024	WP (C) - 9103/2024	J.P. KAR	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANC H-3	(Se at No-11)
74	55777/2024	02.07.2024	WP (C) - 13096/2024	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANC H-8	(Se at No-43)
75	55778/2024	02.07.2024	WP (C) - 11474/2024	M.R. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-09-10	WRIT BRANC H-5	(Se at No-23)
76	55779/2024	02.07.2024	WP (C) - 11471/2024	M.R. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-09-10	WRIT BRANC H-5	(Se at No-23)
77	55780/2024	02.07.2024	WP (C) - 13393/2024	PADMANAV BHUTIA	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANC H-3	(Se at No-11)
78	55781/2024	02.07.2024	WP (C) - 11468/2024	M.R. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-09-10	WRIT BRANC H-5	(Se at No-23)
79	55782/2024	02.07.2024	WP (C) - 14824/2024	P.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANC H-4	(Se at No-17)
80	55783/2024	02.07.2024	WP (C) - 14528/2024	K.K. NATH	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANC H-1	(Se at No-1)
81	55784/2024	02.07.2024	WP (C) - 13383/2024	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANC H-3	(Se at No-11)
82	55785/2024	02.07.2024	WP (C) - 13105/2024	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-06-28	WRIT BRANC H-1	(Se at No-2)
83	55786/	02.07.2	WP (C) -	S.K. PRADHAN	C.O.	COURT	Order Dtd.	WRIT	(Se

	2024	024	13101/2024			NO. 23	2024-06-28	BRANCH-1	at No-2)
84	55787/2024	02.07.2024	WP (C) - 24222/2011	M/S. SHARAT KU.DAS, RAJESH RANJAN SAHOO, C.K. SAHOO, S MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	WRIT BRANCH-4	(Se at No-46)
85	55788/2024	02.07.2024	WP (C) - 24222/2011	M/S. SHARAT KU.DAS, RAJESH RANJAN SAHOO, C.K. SAHOO, S MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	WRIT BRANCH-4	(Se at No-46)
86	55789/2024	02.07.2024	WP (C) - 13733/2024	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-07-22	WRIT BRANCH-7	(Se at No-44)
87	55790/2024	02.07.2024	WP (C) - 6803/2024	ASHIS RANJAN MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-22	WRIT BRANCH-2	(Se at No-7)
88	55791/2024	02.07.2024	CRLREV-281/2022	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Se at No-2)
89	55792/2024	02.07.2024	WP (C) - 183/2024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-07-10	WRIT BRANCH-8	(Se at No-56)
90	55793/2024	02.07.2024	FAO-254/2024	A.K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	MISC. APPEAL SEC.	(Se at No-2)
91	55794/2024	02.07.2024	FAO-254/2024	S. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	MISC. APPEAL SEC.	(Se at No-2)
92	55795/2024	02.07.2024	FAO-512/2023	N.K. SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	MISC. APPEAL SEC.	(Se at No-2)
93	55796/2024	02.07.2024	FAO-512/2023	ANUPAM DASH	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	MISC. APPEAL SEC.	(Se at No-2)
94	55797/2024	02.07.2024	FAO-253/2024	S. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	MISC. APPEAL SEC.	(Se at No-2)
95	55798/2024	02.07.2024	ARBA-13/2018	Y. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	M.J.C.	(Se at

									No-1)
96	55799/2024	02.07.2024	CRLA-257/2003	R.K. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	CRIMINAL APPEAL	(Se at No-4)
97	55800/2024	02.07.2024	ABLAPL-8709/2023	T.R. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	BAIL-2	(Se at No-9)
98	55801/2024	02.07.2024	BLAPL-2338/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 7	Order Dtd. 2024-07-01	BAIL-2	(Se at No-11)
99	55802/2024	02.07.2024	ABLAPL-6519/2024	P BEURA	C.O.	COURT NO. 7	Order Dtd. 2024-07-01		(Se at No-11)
100	55803/2024	02.07.2024	ABLAPL-6304/2024	RR NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-07-01		(Se at No-11)
101	55804/2024	02.07.2024	BLAPL-2144/2024	S BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-07-01		(Se at No-11)
102	55805/2024	02.07.2024	BLAPL-1439/2024	S DAS	C.O.	COURT NO. 7	Order Dtd. 2024-07-01		(Se at No-11)
103	55806/2024	02.07.2024	BLAPL-819/2024	B PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-07-01		(Se at No-11)
104	55807/2024	02.07.2024	BLAPL-819/2024	JP KAR	C.O.	COURT NO. 7	Order Dtd. 2024-07-01		(Se at No-11)
105	55808/2024	02.07.2024	WP (C)-23981/2023	G.B. DASH	C.O.	COURT NO. 7	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-107)
106	55809/2024	02.07.2024	BLAPL-5633/2024	N SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-07-01		(Se at No-107)
107	55810/	02.07.2024	BLAPL-	J PRADHAN	C.O.	COURT	Order Dtd.		(Se

7	2024	024	2553/2024			NO. 7	2024-07-01		at No-107)
108	55811/2024	02.07.2024	BLAPL-6327/2024	RK MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-07-01	BAIL-1	(Seat No-1)
109	55812/2024	02.07.2024	WP(C)-23981/2023	D. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
110	55813/2024	02.07.2024	ABLAPL-6518/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-07-01	BAIL-2	(Seat No-12)
111	55814/2024	02.07.2024	WP(C)-23981/2023	D.D. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
112	55815/2024	02.07.2024	ABLAPL-6513/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01		(Seat No-107)
113	55816/2024	02.07.2024	CRLA-197/2017	S.P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-8)
114	55817/2024	02.07.2024	ABLAPL-6511/2024	PABITRA KUMAR DUTTA	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	BAIL-1	(Seat No-1)
115	55818/2024	02.07.2024	ABLAPL-6510/2024	S DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	BAIL-2	(Seat No-12)
116	55819/2024	02.07.2024	ABLAPL-6509/2024	PABITRA KUMAR DUTTA	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	BAIL-1	(Seat No-5)
117	55820/2024	02.07.2024	CRLA-217/2017	S.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-8)
118	55821/	02.07.2	ABLAPL-	S DASH	C.O.	COURT	Order Dtd.		(Se

8	2024	024	6507/2024			NO. 2 OLD	2024-07-01		at No-8)
119	55822/2024	02.07.2024	ABLAPL-6504/2024	D PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01		(Se at No-8)
120	55823/2024	02.07.2024	WP (C) - 13983/2024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No-105)
121	55824/2024	02.07.2024	ABLAPL-6362/2024	HK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01		(Se at No-105)
122	55825/2024	02.07.2024	WP (C) - 11807/2024	R. RAJGURU	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-14	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No-106)
123	55826/2024	02.07.2024	ABLAPL-5852/2024	KN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01		(Se at No-106)
124	55827/2024	02.07.2024	WP (C) - 15094/2024	R.CH. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No-116)
125	55828/2024	02.07.2024	WP (C) - 15536/2024	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No-122)
126	55829/2024	02.07.2024	ABLAPL-6506/2024	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01		(Se at No-122)
127	55830/2024	02.07.2024	WP (C) - 15535/2024	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01	WRIT BRANC H	(Se at No-

								(DIVISION BENCH -3)	122)
128	55831/2024	02.07.2024	WP (C) - 15432/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
129	55832/2024	02.07.2024	WP (C) - 15430/2024	A.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
130	55833/2024	02.07.2024	ABLAPL-3513/2024	RK MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-28	BAIL-2	(Seat No-11)
131	55834/2024	02.07.2024	WP (C) - 35262/2022	J. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
132	55835/2024	02.07.2024	WP (C) - 15346/2024	B.K. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)
133	55836/2024	02.07.2024	WP (C) - 15191/2024	B.K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
134	55837/2024	02.07.2024	WP (C) - 15193/2024	B.K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
135	55838/2024	02.07.2024	WP (C) - 15200/2024	B.K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01	WRIT BRANCH	(Seat No-

									(DIVISION BENCH -3)	117)
136	55839/2024	02.07.2024	WP (C) - 15211/2024	B.K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)	
137	55840/2024	02.07.2024	WP (C) - 11103/2023	R.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-08-08	WRIT BRANCH H-6	(Seat No-16)	
138	55841/2024	02.07.2024	CMP- 565/2024	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2024-07-01	WRIT BRANCH H-3	(Seat No-14)	
139	55842/2024	02.07.2024	CMP- 1518/2023	LAXMI SHARMA	C.O.	COURT NO. 22	Order Dtd. 2024-07-01	WRIT BRANCH H-4	(Seat No-19)	
140	55843/2024	02.07.2024	WP (C) - 428/2024	M.R. BARIK	C.O.	COURT NO. 9	Order Dtd. 2024-08-12	WRIT BRANCH H-3	(Seat No-51)	
141	55844/2024	02.07.2024	CMP- 573/2024	M. PAGAL	C.O.	COURT NO. 9	Order Dtd. 2024-07-01	WRIT BRANCH H-3	(Seat No-14)	
142	55845/2024	02.07.2024	CMP- 563/2024	N.K. ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-07-01	WRIT BRANCH H-3	(Seat No-14)	
143	55846/2024	02.07.2024	WP (C) - 20164/2014	M/S.H.N.MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-03-07	WRIT BRANCH H-6	(Seat No-26)	
144	55847/2024	02.07.2024	WP (C) - 35970/2022	P.K. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-01	WRIT BRANCH H-7	(Seat No-5)	
145	55848/2024	02.07.2024	WP (C) - 7839/2024	K.C. SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-08-07	WRIT BRANCH H-4	(Seat No-46)	
146	55849/2024	02.07.2024	CMP- 578/2024	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-07-01	WRIT BRANCH H-3	(Seat No-14)	

14 7	55850/ 2024	02.07.2 024	CMP- 431/202 4	K.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-07-01	WRIT BRANC H-2	(Se at No- 6)
14 8	55851/ 2024	02.07.2 024	WP (C) - 15236/2 024	B.K. SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
14 9	55852/ 2024	02.07.2 024	WP (C) - 15240/2 024	B.K. SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
15 0	55853/ 2024	02.07.2 024	WP (C) - 15358/2 024	D. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
15 1	55854/ 2024	02.07.2 024	WP (C) - 15561/2 024	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
15 2	55855/ 2024	02.07.2 024	WP (C) - 15561/2 024	B.K. PARDHI	C.O.	COURT NO. 20	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
15 3	55856/ 2024	02.07.2 024	WP (C) - 15562/2 024	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
15 4	55857/ 2024	02.07.2 024	WP (C) - 15562/2 024	B.K. PARDHI	C.O.	COURT NO. 20	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)

155	55858/2024	02.07.2024	WP (C) - 11555/2024	M.R. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-10	WRIT BRANCH-6	(Seat No-16)
156	55859/2024	02.07.2024	WP (C) - 14771/2024	P.K. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-10-28	WRIT BRANCH-3	(Seat No-12)
157	55860/2024	02.07.2024	WP (C) - 15563/2024	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
158	55861/2024	02.07.2024	WP (C) - 15563/2024	B.K. PARDHI	C.O.	COURT NO. 23	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
159	55862/2024	02.07.2024	WP (C) - 15182/2024	B.K. SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
160	55863/2024	02.07.2024	WP (C) - 15065/2024	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
161	55864/2024	02.07.2024	WP (C) - 15063/2024	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
162	55865/2024	02.07.2024	WP (C) - 34238/2021	P.K. DASH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-118)
163	55866/2024	02.07.2024	FAO-601/2018	P.K. NAYAK	C.O.	DR (J)		MISC. APPEAL	(Seat No-)

								SEC.	2)
164	55867/2024	02.07.2024	WPC (OAC) - 2224/2016	P.K. BEHERA	C.O.	DR (J)	Order Dtd. 2024-06-28	OA Branch	(Seat No-1)
165	55868/2024	02.07.2024	WPC (OA) - 1506/2016	DILLIP SAMAL	C.O.	DR (J)	Order Dtd. 2024-06-24	OA Branch	(Seat No-1)
166	55869/2024	02.07.2024	WPC (OAP PC) - 157/2018	M.R. SAHOO	C.O.	DR (J)	Order Dtd. 2024-07-01	OA Branch	(Seat No-1)
167	55870/2024	02.07.2024	WPC (OAP PC) - 165/2018	M.R. SAHOO	C.O.	DR (J)	Order Dtd. 2024-07-01	OA Branch	(Seat No-1)
168	55871/2024	02.07.2024	WPC (OAP PC) - 159/2018	M.R. SAHOO	C.O.	DR (J)	Order Dtd. 2024-07-01	OA Branch	(Seat No-1)
169	55873/2024	02.07.2024	WPC (OAP PC) - 158/2018	M.R. SAHOO	C.O.	DR (J)	Order Dtd. 2024-07-01	OA Branch	(Seat No-1)
170	55875/2024	02.07.2024	WPC (OAP PC) - 160/2018	M.R. SAHOO	C.O.	DR (J)	Order Dtd. 2024-07-01	OA Branch	(Seat No-1)
171	55877/2024	02.07.2024	WPC (OAC) - 3631/2017	U. CHHOTRAY	C.O.	DR (J)	Order Dtd. 2024-06-24	OA Branch	(Seat No-1)
172	55878/2024	02.07.2024	WP (C) - 3327/2023	P.K. LENKA	C.O.	DR (J)	Order Dtd. 2024-06-28	WRIT BRANCH-8	(Seat No-39)
173	55879/2024	02.07.2024	WP (C) - 42380/2023	P.K. PARIDA	C.O.	DR (J)	Order Dtd. 2024-06-26	WRIT BRANCH-3	(Seat No-13)
174	55880/2024	02.07.2024	WP (C) - 2719/2024	P.K. JENA	C.O.	DR (J)	Order Dtd. 2024-07-01	WRIT BRANCH-3	(Seat No-33)
175	55881/2024	02.07.2024	WP (C) - 2719/2024	K.P. BEHERA	C.O.	DR (J)	Order Dtd. 2024-07-01	WRIT BRANCH-3	(Seat No-33)
176	55882/2024	02.07.2024	WP (C) - 10265/2	P.K. DASH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH	(Seat No-33)

			021					H (DIVISION BENCH -2)	No- 112)
17 7	55883/ 2024	02.07.2 024	WP (C) - 15254/2 024	S.CH. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
17 8	55884/ 2024	02.07.2 024	WP (C) - 15244/2 014	P.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
17 9	55885/ 2024	02.07.2 024	WP (C) - 39480/2 023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
18 0	55886/ 2024	02.07.2 024	WP (C) - 14801/2 024	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
18 1	55887/ 2024	02.07.2 024	WP (C) - 15013/2 024	K.K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
18 2	55888/ 2024	02.07.2 024	WP (C) - 15325/2 024	S.K. PARDHAN	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
18 3	55889/ 2024	02.07.2 024	WP (C) - 15408/2 024	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)

									-3)	
18 4	55890/ 2024	02.07.2 024	WP(C) - 15426/2 024	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)	
18 5	55891/ 2024	02.07.2 024	WP(C) - 14891/2 021	M.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)	
18 6	55892/ 2024	02.07.2 024	WP(C) - 14888/2 021	M.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)	
18 7	55894/ 2024	02.07.2 024	WPCRL- 77/2024	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)	
18 8	55896/ 2024	02.07.2 024	ABLAPL- 4816/20 24	SP SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-28		(Se at No- 101)	
18 9	55899/ 2024	02.07.2 024	TRP(C) - 337/202 1	H.K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-06-28	M.J.C .	(Se at No- 6)	
19 0	55900/ 2024	02.07.2 024	WP(C) - 13246/2 024	R.K. MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2024-06-28	WRIT BRANC H-2	(Se at No- 45)	
19 1	55901/ 2024	02.07.2 024	TRP(C) - 167/202 4	B.K. PARDHI	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	M.J.C .	(Se at No- 6)	
19 2	55902/ 2024	02.07.2 024	WP(C) - 15311/2 024	MONOMOY BASU	C.O.	COURT NO. 11	Order Dtd. 2024-07-22	WRIT BRANC H-1	(Se at No- 3)	
19 3	55903/ 2024	02.07.2 024	WP(C) - 8880/20	M.R. BARIK	C.O.	COURT NO.	Order Dtd. 2024-07-01	WRIT BRANC	(Se at	

			24			11		H-8	No-43)
194	55904/2024	02.07.2024	WP (C) - 42663/2023	A.K. ROUL	C.O.	COURT NO. 11	Order Dtd. 2024-07-01	WRIT BRANCH-7	(Se at No-18)
195	55905/2024	02.07.2024	TRP (C) - 3/2024	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	M.J.C .	(Se at No-6)
196	55906/2024	02.07.2024	TRP (C) - 154/2022	S.R. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-06-28	M.J.C .	(Se at No-6)
197	55907/2024	02.07.2024	TRP (C) - 130/2024	S.K. TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-07-16	M.J.C .	(Se at No-6)
198	55908/2024	02.07.2024	WP (C) - 14255/2024	PANCHANAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-01	WRIT BRANCH-5	(Se at No-32)
199	55909/2024	02.07.2024	BLAPL-6346/2024	S BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-07-01	BAIL-2	(Se at No-8)
200	55910/2024	02.07.2024	ABLAPL-6533/2024	S BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-07-02		(Se at No-8)
201	55912/2024	02.07.2024	ABLAPL-6529/2024	S BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-07-02		(Se at No-8)
202	55916/2024	02.07.2024	CMAPL-120/2023	M. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-12	M.J.C .	(Se at No-2)
203	55917/2024	02.07.2024	CONTC-48/2017	M/S.SANJEEV UDGATA, S.UDGATA, A.MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-28	CONTE MPT	(Se at No-3)
204	55918/2024	02.07.2024	WP (C) - 2158/2024	L.D. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-28	WRIT BRANCH-5	(Se at No-32)
205	55919/2024	02.07.2024	ABLAPL-6517/2024	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-01	BAIL-1	(Se at No-5)
20	55920/	02.07.2	CONTC-	P.K. MISHRA	C.O.	CHIEF	Order Dtd.	CONTE	(Se

6	2024	024	133/2017			JUSTICE'S COURT	2024-06-28	MPT	at No-2)
207	55921/2024	02.07.2024	ABLAPL-6516/2024	B S SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-01	BAIL-1	(Se at No-4)
208	55922/2024	02.07.2024	CONTC-1577/2017	M/S.A.K.MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-28	CONTE MPT	(Se at No-1)
209	55923/2024	02.07.2024	WP (C) - 2158/2024	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-28	WRIT BRANCH-5	(Se at No-32)
210	55924/2024	02.07.2024	ABLAPL-6515/2024	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-01		(Se at No-32)
211	55925/2024	02.07.2024	WP (C) - 34888/2022	S.K. RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-28	WRIT BRANCH-3	(Se at No-13)
212	55926/2024	02.07.2024	CRLMC-385/2023	P K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-20	CRIMINAL MISC	(Se at No-6)
213	55927/2024	02.07.2024	WP (C) - 34888/2022	S. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-28	WRIT BRANCH-3	(Se at No-13)
214	55928/2024	02.07.2024	CRLMC-385/2023	B R MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-20	CRIMINAL MISC	(Se at No-6)
215	55929/2024	02.07.2024	CONTC-2056/2011	S. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-28	CONTE MPT	(Se at No-3)
216	55930/2024	02.07.2024	CRLMC-385/2023	B K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-20	CRIMINAL MISC	(Se at No-6)
217	55931/2024	02.07.2024	CONTC-2056/2011	L.D. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-28	CONTE MPT	(Se at No-3)
218	55932/2024	02.07.2024	CRA-130/2001	G SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-01	CRIMINAL APPEAL	(Se at No-11)

21	55933/2024	02.07.2024	CRLMC-3816/2023	SARADA NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-20	CRIMINAL MISC	(Seat No-7)
22	55934/2024	02.07.2024	ABLAPL-6508/2024	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-01		(Seat No-7)
22	55936/2024	02.07.2024	ABLAPL-6505/2024	M K PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-01		(Seat No-7)
22	55938/2024	02.07.2024	ABLAPL-242/2024	P C DAS 2	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-2	(Seat No-7)
22	55939/2024	02.07.2024	ABLAPL-6558/2024	R K MOHABHOI	C.O.	COURT NO. 11	Order Dtd. 2024-07-02		(Seat No-7)
22	55940/2024	02.07.2024	ABLAPL-4221/2024	ANITA SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-01	BAIL-2	(Seat No-11)
22	55942/2024	02.07.2024	WP (C) - 12739/2024	S.C. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-06-28	WRIT BRANCH-4	(Seat No-38)
22	55943/2024	02.07.2024	WP (C) - 12427/2017	G.C. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	WRIT BRANCH-7	(Seat No-5)
22	55945/2024	02.07.2024	WP (C) - 33733/2011	M/S.ASIM AMITAV DAS, M/S.MIHIR KANTA RATH, ADITYA NARAYAN DASH	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	WRIT BRANCH-6	(Seat No-36)
22	55952/2024	02.07.2024	CRLMC-1289/2024	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-06-28	CRIMINAL MISC	(Seat No-5)
22	55953/2024	02.07.2024	CRLMC-2025/2024	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-06-28	CRIMINAL MISC	(Seat No-1)
23	55954/2024	02.07.2024	WP (C) - 36408/2020	S.K. SAHOO	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)

23 1	55955/ 2024	02.07.2 024	WP(C) - 15282/2 024	K.C. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
23 2	55956/ 2024	02.07.2 024	WP(C) - 167/201 3	B.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
23 3	55957/ 2024	02.07.2 024	WP(C) - 169/201 3	B.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-01	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
23 4	55958/ 2024	02.07.2 024	JCRLA- 99/2019	A.K. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 10)
23 5	55960/ 2024	02.07.2 024	CRLA- 58/2020	B.S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 10)
23 6	55979/ 2024	02.07.2 024	BLAPL- 6328/20 24	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01	BAIL- 2	(Se at No- 7)
23 7	55981/ 2024	02.07.2 024	ABLAPL- 6520/20 24	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01		(Se at No- 7)
23 8	55983/ 2024	02.07.2 024	ABLAPL- 4813/20 24	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-28		(Se at No- 7)
23 9	55990/ 2024	02.07.2 024	WP(C) - 15725/2 024	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-07-10	WRIT BRANC H-6	(Se at No- 16)
24 0	55991/ 2024	02.07.2 024	BLAPL- 6187/20 24	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	BAIL- 1	(Se at No- 4)
24 1	55992/ 2024	02.07.2 024	BLAPL- 4417/20 24	SC BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-01	BAIL- 2	(Se at No-

									9)
24	55993/2024	02.07.2024	ABLAPL-5700/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-28		(Se at No-9)
24	55994/2024	02.07.2024	ABLAPL-5692/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-28		(Se at No-9)
24	55995/2024	02.07.2024	BLAPL-6323/2024	BABAJI JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01		(Se at No-9)
24	55996/2024	02.07.2024	BLAPL-3728/2024	R.C. MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-01	BAIL-1	(Se at No-6)
24	55997/2024	02.07.2024	ABLAPL-6462/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-28	BAIL-2	(Se at No-8)
24	55665/2024	02.07.2024	OJC-16037/2001	JYOTIRANJAN SAHOO	GENERAL		Entire Brief		(Se at No-8)
24	55666/2024	02.07.2024	CMP-524/2022	PRATIMA NAYAK	GENERAL		Order Dtd. 2022-09-14	WRIT BRANCH-4	(Se at No-17)
24	55667/2024	02.07.2024	WP (C) - 8482/2024	PRATIMA NAYAK	GENERAL		Plaint	WRIT BRANCH-4	(Se at No-27)
25	55668/2024	02.07.2024	WP (C) - 42663/2023	DEBASIS TRIPATHY	GENERAL		Order Dtd. 2024-07-01	WRIT BRANCH-7	(Se at No-18)
25	55705/2024	02.07.2024	WP (C) - 5876/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-19	WRIT BRANCH-8	(Se at No-43)
25	55872/2024	02.07.2024	WP (C) - 2756/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-3	(Se at No-33)
25	55874/2024	02.07.2024	WP (C) - 24220/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-08-10	WRIT BRANCH-4	(Se at No-46)
25	55876/2024	02.07.2024	WP (C) - 34372/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT BRANCH	(Se at

			023					H-3	No-11)
25	55893/2024	02.07.2024	WP (C) - 14814/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-06-28	WRIT BRANCH-4	(Serial No-17)
25	55895/2024	02.07.2024	WPC (TAC) - 59/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-15	OA Branch	(Serial No-1)
25	55897/2024	02.07.2024	ABLAPL-3248/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-06-28	BAIL-2	(Serial No-10)
25	55898/2024	02.07.2024	CRLMP-946/2024	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2024-07-01	WRIT BRANCH-8	(Serial No-39)
25	55911/2024	02.07.2024	BLAPL-6218/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-06-25		(Serial No-39)
26	55913/2024	02.07.2024	ABLAPL-6568/2024	RAKESH KUMAR NAYAK	GENERAL		Order Dtd. 2024-07-02	BAIL-2	(Serial No-8)
26	55914/2024	02.07.2024	BLAPL-3625/2024	GOREKHANATH DAS	GENERAL		Order Dtd. 2024-06-21		(Serial No-8)
26	55915/2024	02.07.2024	ABLAPL-4093/2024	DWIT DAVID PHILIP	GENERAL		Order Dtd. 2024-07-02	BAIL-1	(Serial No-3)
26	55937/2024	02.07.2024	MACA-813/2018	ATISH KUMAR AGRAWAL	GENERAL		Order Dtd. 2018-09-28	MISC. APPEAL SEC.	(Serial No-7)
26	55949/2024	02.07.2024	FAO-512/2009	S.KUMAR SWAMI	GENERAL		Judgement Dtd. 2024-05-21	MISC. APPEAL SEC.	(Serial No-5)
26	55972/2024	02.07.2024	MACA-1111/2007	O. I. CO. LTD	GENERAL		Order Dtd. 2009-01-07	MISC. APPEAL SEC.	(Serial No-6)
26	55973/2024	02.07.2024	WP (C) - 36319/2023	GOPINATH PANDA	GENERAL		Order Dtd. 2024-07-02	WRIT BRANCH-1	(Serial No-3)
26	55974/	02.07.2024	WP (C) -	GOPINATH PANDA	GENERAL		Order Dtd.	WRIT	(Se

7	2024	024	38812/2023		RAL		2024-07-02	BRANCH-5	at No-47)
268	55975/2024	02.07.2024	MACA-625/2013	ATISH KUMAR AGRAWAL	GENERAL		Order Dtd. 2023-05-11	MISC. APPEAL SEC.	(Serial No-6)
269	55976/2024	02.07.2024	WP (C) - 38816/2023	GOPINATH PANDA	GENERAL		Order Dtd. 2024-07-02	WRIT BRANCH-5	(Serial No-47)
270	55989/2024	02.07.2024	WP (C) - 1780/2021	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2021-05-04	WRIT BRANCH-2	(Serial No-34)
271	55669/2024	02.07.2024	CRLA-58/2020	B.S SWAIN	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Serial No-10)
272	55670/2024	02.07.2024	WP (C) - 6428/2020	S.K BEHERA	GENERAL		Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -2)	(Serial No-114)
273	55685/2024	02.07.2024	ARBP-25/2007	B.K BEHERA	GENERAL		Order Dtd. 9999-12-31	M.J.C .	(Serial No-1)
274	55689/2024	02.07.2024	BLAPL-11086/2023	A PATTANAIAK	GENERAL		Order Dtd. 2024-06-28	BAIL-2	(Serial No-8)
275	55690/2024	02.07.2024	WP (C) - 28281/2023	A PATTANAIAK	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -1)	(Serial No-103)
276	55692/2024	02.07.2024	WP (C) - 1983/2024	MOHAN BEHERA	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH-2	(Serial No-6)
277	55694/2024	02.07.2024	WP (C) - 29923/2023	N K SATAPATHY	GENERAL		Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH -3)	(Serial No-120)

27	55696/2024	02.07.2024	WA-315/2021	K NAYAK	GENERAL		Order Dtd. 2023-04-25	WRIT APPEAL	(Serial No-6)
27	55697/2024	02.07.2024	WP (C) - 14313/2024	R K MAHABHOI	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH-6	(Serial No-36)
28	55699/2024	02.07.2024	WP (C) - 23084/2010	B K MOHANTY	GENERAL		Order Dtd. 2023-01-03	WRIT BRANCH-4	(Serial No-17)
28	55701/2024	02.07.2024	WPC (OAC) - 636/2017	A.K PANDA	GENERAL		PetitionAnnexure,	OA Branch	(Serial No-1)
28	55703/2024	02.07.2024	MACA-48/2003	S.R OJHA	GENERAL		Order Dtd. 2015-08-25	MISC. APPEAL SEC.	(Serial No-1)
28	55707/2024	02.07.2024	WP (C) - 10301/2009	B K MOHANTY	GENERAL		Order Dtd. 2022-05-27	WRIT BRANCH-6	(Serial No-16)
28	55709/2024	02.07.2024	MACA-490/2013	S.R OJHA	GENERAL		Order Dtd. 2016-05-05	MISC. APPEAL SEC.	(Serial No-4)
28	55711/2024	02.07.2024	WP (C) - 41538/2023	B K DAS	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH-3	(Serial No-14)
28	55713/2024	02.07.2024	WP (C) - 27929/2019	R K MAHABHOI	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH-2	(Serial No-7)
28	55714/2024	02.07.2024	MACA-499/2012	S.R OJHA	GENERAL		Order Dtd. 2016-04-29	MISC. APPEAL SEC.	(Serial No-6)
28	55717/2024	02.07.2024	CONTC-9146/2023	M/S.SANTOSH KU. MAHANTY, M.K.PARIDA	GENERAL		Order Dtd. 2024-06-28	CONTE MPT	(Serial No-6)
28	55718/2024	02.07.2024	MACA-435/2004	S.R OJHA	GENERAL		Order Dtd. 2013-09-18	MISC. APPEAL SEC.	(Serial No-1)
29	55722/2024	02.07.2024	WP (C) - 37750/2021	NIRANJAN MALLICK	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Serial No-

									34)
29	55723/ 2024	02.07.2 024	WP (C) - 4155/20 16	S.R BARIK	GENE RAL		Order Dtd. 2024-04-05	WRIT BRANC H-7	(Se at No- 15)
29	55724/ 2024	02.07.2 024	WP (C) - 1385/20 24	ARUN KUMAR JATI	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 19)
29	55725/ 2024	02.07.2 024	WP (C) - 1385/20 24	ARUN KUMAR JATI	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 19)
29	55726/ 2024	02.07.2 024	WP (C) - 1385/20 24	ARUN KUMAR JATI	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 19)
29	55727/ 2024	02.07.2 024	WP (C) - 1385/20 24	ARUN KUMAR JATI	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 19)
29	55728/ 2024	02.07.2 024	WP (C) - 1385/20 24	ARUN KUMAR JATI	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 19)
29	55729/ 2024	02.07.2 024	WP (C) - 1385/20 24	ARUN KUMAR JATI	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 19)
29	55730/ 2024	02.07.2 024	WP (C) - 1385/20 24	ARUN KUMAR JATI	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 19)
29	55731/ 2024	02.07.2 024	WP (C) - 1385/20 24	ARUN KUMAR JATI	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 19)
30	55732/ 2024	02.07.2 024	WP (C) - 1385/20 24	ARUN KUMAR JATI	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 19)
30	55733/ 2024	02.07.2 024	WP (C) - 1385/20 24	ARUN KUMAR JATI	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 19)
30	55734/ 2024	02.07.2 024	WP (C) - 1385/20 24	ARUN KUMAR JATI	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC H-4	(Se at No- 19)
30	55735/ 2024	02.07.2 024	WP (C) - 1385/20	ARUN KUMAR JATI	GENE RAL		Order Dtd. 2024-03-12	WRIT BRANC	(Se at

			24					H-4	No-19)
304	55736/2024	02.07.2024	WP (C) - 1712/2024	ARUN KUMAR JATI	GENERAL		Judgement Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No-39)
305	55737/2024	02.07.2024	WP (C) - 1712/2024	ARUN KUMAR JATI	GENERAL		Judgement Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No-39)
306	55738/2024	02.07.2024	WP (C) - 1712/2024	ARUN KUMAR JATI	GENERAL		Judgement Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No-39)
307	55739/2024	02.07.2024	WP (C) - 1712/2024	ARUN KUMAR JATI	GENERAL		Judgement Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No-39)
308	55935/2024	02.07.2024	WP (C) - 43132/2023	K.C. PANDA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(Seat No-38)
309	55941/2024	02.07.2024	JCRLA-107/2018	S N MISHRA	GENERAL		Order Dtd. 2024-06-26	CRIMINAL APPEAL	(Seat No-4)
310	55944/2024	02.07.2024	WP (C) - 10315/2024	B BAISAKH	GENERAL		Order Dtd. 2024-06-27	WRIT BRANCH-8	(Seat No-39)
311	55946/2024	02.07.2024	WP (C) - 4442/2020	H K MALLICK	GENERAL		Order Dtd. 2021-10-25	WRIT BRANCH-8	(Seat No-39)
312	55947/2024	02.07.2024	CRLMC-770/2024	N. SAHOO	GENERAL		Order Dtd. 2024-05-20	CRIMINAL MISC	(Seat No-3)
313	55948/2024	02.07.2024	WP (C) - 11958/2013	S K RATH	GENERAL		Order Dtd. 2018-07-31		(Seat No-3)
314	55950/2024	02.07.2024	WPCRL-67/2024	M K PANI	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
315	55951/2024	02.07.2024	OJC-14098/1	R K ROUT	GENERAL				(Seat)

			996						No-101)
316	55959/2024	02.07.2024	ABLAPL-7185/2015	S K BARIK	GENERAL		Order Dtd. 2015-12-21 Petition, Affidavit,		(Seat No-101)
317	55961/2024	02.07.2024	BLAPL-9209/2017	S S BISWAL	GENERAL		Order Dtd. 2019-01-31		(Seat No-101)
318	55962/2024	02.07.2024	BLAPL-5169/2024	K C PANDA	GENERAL			BAIL-2	(Seat No-12)
319	55963/2024	02.07.2024	RFA-242/2010	P K MISHRA	GENERAL		Order Dtd. 2013-04-30		(Seat No-12)
320	55964/2024	02.07.2024	EXP-2/2023	R P DAS	GENERAL		Order Dtd. 2024-07-01		(Seat No-12)
321	55965/2024	02.07.2024	CRLMC-944/2024	T SWAIN	GENERAL				(Seat No-12)
322	55966/2024	02.07.2024	CRLMC-945/2024	T SWAIN	GENERAL				(Seat No-12)
323	55967/2024	02.07.2024	CRLMC-95/2024	H SUNDARA	GENERAL		Order Dtd. 2024-06-25	CRIMINAL MISC	(Seat No-3)
324	55968/2024	02.07.2024	ABLAPL-6190/2024	P JENA	GENERAL		Order Dtd. 2024-06-24 Petition, Annexure,		(Seat No-3)
325	55969/2024	02.07.2024	WP(C)-944/2011	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2011-08-01		(Seat No-3)
326	55970/2024	02.07.2024	CRLLP-9/2017	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2023-06-08	BAIL-2	(Seat No-12)
327	55971/2024	02.07.2024	CRLLP-10/2017	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2023-06-08	BAIL-2	(Seat

									No-12)
328	55977/2024	02.07.2024	CRLMC-1769/2023	M MOHANTY	GENERAL		Order Dtd. 2023-05-10	CRIMINAL MISC	(Seat No-3)
329	55978/2024	02.07.2024	CRLMA-251/2022	J R BEHERA	GENERAL		Order Dtd. 2024-01-11	BAIL-1	(Seat No-1)
330	55980/2024	02.07.2024	CMAPL-570/2023	P K MISHRA	GENERAL		Order Dtd. 2023-07-04	M.J.C .	(Seat No-4)
331	55982/2024	02.07.2024	MATA-87/2022	P NAYAK	GENERAL		Order Dtd. 2024-06-25	FIRST APPEAL	(Seat No-5)
332	55984/2024	02.07.2024	ABLAPL-5715/2023	S K PRADHAN	GENERAL		Order Dtd. 2023-07-05	BAIL-2	(Seat No-12)
333	55985/2024	02.07.2024	TRP (C)-334/2017	S K NANDA	GENERAL		Order Dtd. 2024-06-27	M.J.C .	(Seat No-6)
334	55986/2024	02.07.2024	WP (C)-6455/2015	P C MOHANTY	GENERAL		Order Dtd. 2017-07-18		(Seat No-6)
335	55987/2024	02.07.2024	WP (C)-16151/2019	S B ROUT	GENERAL			WRIT BRANCH-8	(Seat No-29)
336	55988/2024	02.07.2024	WP (C)-37068/2023	M K MOHANTY	GENERAL		Order Dtd. 2023-11-16	WRIT BRANCH-8	(Seat No-43)

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